

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ SHRI. R. S. PAVASKAR  
COURT 42 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 26-10-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>ARGUMENTS</u></b>				
1	CRI APPEAL	100811/2017	Vijay Kumar Goel @ MA 2342/17 - Appellant Vs Chhavi Anurag Goel and The State of Maharashtra - Respondent	Sarah Kapadia
2	CRI M A	102342/2017	Vijay Kumar Goel @ Appeal 811/17 - Appellant Vs Chhavi Anurag Goel and The State of Maharashtra - Respondent	Sarah Kapadia
3	CRI M A	100257/2019	Anurag Goel @ Appeal 68-19 - Aplnt. Vs Chhavi Anurag Goel-Respdt.	Sandip M. Jangam
4	CRI REV APP	100571/2019	Wockhardt Limited - Applicant Vs Enmeena Eterprises - Respondent	Amit P. Ghag
5	CRI M A	102030/2019	Anurag Goel@Appeal-622-19 - Appellant (Org. Respondent No. 1) Vs Chhavi Anurag Goel - Respondent	Sandip M. Jangam
<b><u>EVIDENCE PART HEARD</u></b>				
6	NDPS S CASE	100049/2012	ANC Bandra Unit Vs Mohammad Amir Shaad Khan @ Chhota and two other	APP Tawade
7	NDPS S CASE	100112/2012	ANC Azad Maidan Unit Vs Taufiq Nasim Shaikh	APP Tawade
8	NDPS S CASE	100017/2013	State Antop Hill Police Station Vs Savitri Periswami Devendra and anr	APP Tawade
9	NDPS S CASE	100085/2014	N. M. Joshi Marg Police Station Vs Riyaz Ahmad Husain Ahmed Shaikh	APP Tawade

**EVIDENCE**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
10	NDPS S CASE	100026/2014	ANC Bandra Unit Vs Okoro John Oraji	APP Tawade
<b><u>CHARGE</u></b>				
11	NDPS S CASE	100089/2017	ANC Kandivali Unit Vs ARBAZ TAJMOHD. KHAN AND ORS.04	APP Tawade
12	NDPS S CASE	100145/2018	The NCB Vs Felicita Prisca Wakanyi	SPP Saldanha Adv Sarthak Maggon
13	NDPS S CASE	100075/2019	Narcotics Control Bureau Vs Sayyed Shabaz Shahid	
<b><u>DOCUMENTS</u></b>				
14	NDPS S CASE	100113/2017	AIU Vs VICTOR VAN NIEKERK	SPP Vibhavari Pathak
<b><u>FILING AFFIDAVIT</u></b>				
15	CRI REV APP	100994/2019	Hanif Ibrahim Modak - Revisionist, Org. Complainant Vs Raja Krishna Menon (Director and Writer)	Shivam R. Mehra
16	CRI REV APP	100995/2019	Viraf Rusi Kekobad - Revisionist, Org. Complainant Vs Raja Krishna Menon (Director and Writer)	Shivam R. Mehra
<b><u>COMPLIANCE</u></b>				
17	NDPS S CASE	100139/2016	ANC, BANDRA UNIT. Vs OBONAYA WAKORA MICHEL	APP Tawade
<b><u>APPEARANCE</u></b>				
18	NDPS S CASE	100033/2014	ANC Azad Maidan Unit Vs Ishan Ahmed Nafis Ahmed Mansuri and Anr.	APP Tawade
19	NDPS S CASE	100064/2015	SIIB Vs Veejay Mavji Haria and others	SPP Saldhana Adv Mishra

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
20	REMAND APPLN NDPS	100223/2019	The State of Kurla Police Station Vs Rohan Ganesh Lokare	
21	NDPS S CASE	100052/2019	The State of Maharashtra Worli Police Station Vs Sheetal Raju Devendra	
22	REMAND APPLN NDPS	100050/2020	The State- Dahisar Police Station Vs Karim Yusuf Payak	
23	SPL.CASE	196/2020	The State of Maharashtra Pydhonie Police Station Vs Nazir Hussain Ali Ahmed Shaikh and Others	
24	SPL.CASE	100799/2020	Union of India, Narcotics Control Bureau Vs Md. Salim Ayyub Sheikh alias Sunil	SPP
<b><u>PRODUCTION OF ACCUSED</u></b>				
25	REMAND APPLN NDPS	100531/2020	The state of Maharashtra through NCB, Mumbai Vs Habib Aziz Choudhary	PP
<b><u>ARGUMENT ON EXH.READY</u></b>				
26	CRI APPEAL	100068/2019	Anurag Goel @ MA 257-19 - Aplnt. Vs Chhavi Anurag Goel-Resppts.	Sandip M. Jangam
<b><u>SAYHEARING ON EXH.READY</u></b>				
27	CRI APPEAL	100478/2018	Dinesh Babulal Shah-Aplnt. Vs M/s. Telelink Securities Finance- Respdt.	Muzaffar Hussain M. Kazi
28	NDPS S CASE	100186/2019	Union Of India, Narcotics Control Bureau Vs Abdul Razak @ Rehman S/o Abdul Khader Udheen Kunhi	

**REPORT**

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29	NDPS S CASE	100078/2012	ANC Kandivali Unit Vs Musa Salimmulla Khan and other 1	APP Tawade
30	CRI M A	103091/2019	Pritam Pravin Patil -- Applicant Vs Sandip Dattaram Ardekar -- Respondent	Sanjay Patankar

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<b><u>ARGUMENTS</u></b>				
1	CRI REV APP	100964/2017	Dr. Sheela Kesarkar -Aplcnt. Vs Dr. O. P. Vellepware and State of Maharashtra-Respds.	Ashok Baldwa
2	CRI REV APP	101062/2018	Avarsekar and Sons P. Ltd. - Aplcnt. Vs Assets Care and Reconstructions Enterprises Ltd. -Respds.	Poonam Ankleshwaria
3	CRI APPEAL	100802/2018	Mustaque Iqbal Sayed - Applicant (Org. Accused) Vs The HCCS Urban Co-op Credit Soc. Ltd. and The State of Maharashtra - Respondent	Akram Kapoor, Rameez Shaikh
4	CRI M A	102616/2018	Avarsekar and Sons P. Ltd. in Revn.1062-18 -Aplcnt. Vs Assets Care and Reconstructions Enterprises Ltd. -Respds.	Poonam Ankleshwaria
5	CRI REV APP	100711/2019	Dr. Ranbir Singh S/o Mukhtiar Singh-Aplcnt. Vs The State of Maharashtra and Dr. Chetna Nitil K.-Respdt.	Jude C. Fernandes
<b><u>HEARING</u></b>				
6	CRI M A	100370/2015	Yashovardhan Birla@REVN- ----15-MA-369-15 Aplcn.t Vs Davashish Khanna and State- Respt.	Dinesh Kumar A. Dubey
7	CRI REV APP	101139/2018	Yashovardhan Birla- Aplcn.t Vs Davashish Khanna and State- Respt.	Dinesh Kumar A. Dubey
<b><u>EVIDENCE PART HEARD</u></b>				
8	NDPS S CASE	100120/2012	The State ANC Vs Suman@sumi Musal Salman Shaikh and 1 other	
9	NDPS S CASE	100001/2013	ANC Kandivali Unit Vs Suklal Girdhar Medhe	APP Tawade

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
10	NDPS S CASE	100081/2014	ANC Kandivali Unit Vs Shankar Ambaji Sawardekar	APP Tawade
11	NDPS S CASE	100200/2014	ANC Ghatkopar Unit Vs Mujawar Raheman Shaikh	APP Tawade
<b><u>EVIDENCE</u></b>				
12	NDPS S CASE	100103/2012	State Vanrai Police Station Vs Narayan Bhanaji Jaat	APP Tawade
<b><u>CHARGE</u></b>				
13	NDPS S CASE	100097/2014	ANC Ghatkopar Unit Vs Rama Ganpatrao Kakade	APP Tawade
<b>( Main Matter REMAND APPLN NDPS/0100055/2014)</b>				
<b><u>HEARING BEFORE CHARGE</u></b>				
14	NDPS S CASE	100091/2013	ANC Worli Unit Vs Mohammad ILiyas Mohammad Arif Beg	APP Tawade
15	NDPS S CASE	100171/2015	The State of Azad Maidan Unit Vs Manishraj Vitthal Yelgat	
<b><u>DOCUMENTS</u></b>				
16	NDPS S CASE	100005/2013	ANC Worli Unit Vs Ashraf Usman Sayyed Chidiya and other 2	APP Tawade 3-Ms. Munira
<b><u>FILING AFFIDAVIT</u></b>				
17	CRI REV APP	100930/2019	M/s. Ultra Drytech Engineering Ltd. - Applicant (Org. Accused) Vs M/s. Paresh Choudhary and The State of Maharashtra - Respondent (Org. Complainant)	R. M. Pande and Co.
<b><u>APPEARANCE</u></b>				
18	NDPS S CASE	100104/2017	Rakesh Kumar .... Intelligence Officer Vs Richard Zakeya Chirwa	

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
19	NDPS S CASE	100007/2018	State (Sir J.J.Marg Police Station) Vs Akhlak Ahmad Abdul Salam Ansari	
20	NDPS S CASE	100062/2018	State Varsova Police Staion Vs Salman Iqbal Shaikh	APP Tawade
21	NDPS S CASE	100066/2018	ANC Azad Maidan Unit Vs Bob Philip	APP Tawade
22	NDPS S CASE	100079/2018	ANC Bandra Unit Vs Jiyarul Abdul Gaffur Sardar and Anr	APP Tawade
23	NDPS S CASE	100136/2018	The State of Maharashtra Mulund Police Station Vs Razzak Megdad Shaikh	Pradip Dupate Asst Police Inspector
24	REMAND APPLN NDPS	100367/2019	The State- Malvani Police Station Vs Ravi Ratan Barik	
25	NDPS S CASE	100145/2019	The State of Maharashtra A.N.Cell, Ghatkopar Unit Vs Mohammad Mehtab Abdul Kudus Shaikh and Others	
26	REMAND APPLN NDPS	100012/2020	The State- Malvani Police Station Vs Riyaz Iqbal Tandel	
27	SPL.CASE	100745/2020	The State of Maharashtra Tilak Nagar Police Station Vs Mohammed Jahid Ahmed Khan	APP
28	SPL.CASE	100746/2020	The State of Maharashtra Thr ANC Worli Unit Vs Saba Abid Shaikh and ors	PP
<b><u>PRODUCTION OF ACCUSED</u></b>				
29	NDPS S CASE	100185/2018	ANC Ghatkopar Unit Vs Taufiq Rafiq Khan and anr	APP Tawade
<b><u>SAYHEARING ON EXH.READY</u></b>				

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30	NDPS S CASE	100083/2018	State (NCB) Vs Yurena Rosa Niebles Marchena and Anr 1	SPP Geeta Nayyar Adv Ayaz Khan
<b><u>HIGH COURT EXPEDIATED TIME BOUND</u></b>				
31	NDPS S CASE	100093/2016	THE STATE OF NCB Vs Cremancia Sophia Basikora	SPP Saldhana Adv Sartaz Shaikh

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<b><u>ARGUMENTS</u></b>				
1	CRI M A	102231/2018	Shashank Keshav Kalkar@Appeal---18-Aplnt. Vs EPCOS India Pvt. Ltd. -Respdt.	Pravin Padave
2	CRI APPEAL	100236/2019	Mohammed Ayub Shaikh - Appellant, Orig. Respondent Vs Shehanaz Mohammed Ayub Shaikh - Respondent	Shaikh Mehtab Nazia
3	CRI APPEAL	100369/2019	Guru@Manish Sureshbhai Thakkar@BA-1061-19-Aplnt. Vs The State of Maharashtra and EOW CB CID-Respldt.	M/s. Halai and Co.
4	CRI REV APP	100903/2019	Husna S. Sayyed @ H. R. Khan - Applicant Vs The State of Maharashtra - Santacruz Police Station - Repondent	Bhati Associate
5	CRI APPEAL	100664/2019	Shashank Keshav Kalkar-Aplnt. Vs EPCOS India Pvt. Ltd. -Respdt.	Pravin Padave
<b><u>HEARING</u></b>				
6	NDPS S CASE	100191/2019	Special Intelligence and Investigation Branch - Export Vs Ahamed Mushraf S/o Abdul Hameed	
<b><u>EVIDENCE PART HEARD</u></b>				
7	NDPS S CASE	100073/2012	ANC Kandivali Unit Vs Zulekha Mohd Qureshi Jillo	APP Tawade Adv Mishra
8	NDPS S CASE	100050/2014	ANC Azad Maidan Unit Vs Rashid Muzamil Sed	APP Tawde
9	NDPS S CASE	100061/2014	ANC Worli Unit Vs Faiyyaz Fajlu Shaikh	APP Tawade

**EVIDENCE**

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10	NDPS S CASE	100031/2014	ANC Azad Maidan Unit Vs Pyare Aman Ullah Kha and Anr.	APP Tawade
<b><u>CHARGE</u></b>				
11	NDPS S CASE	100002/2014	ANC Worli Unit Vs Babu Musa Sayyad @ Totala Babu	APP Tawade
12	NDPS S CASE	100160/2016	ANC, GHATKOPER UNIT. Vs RAHUL KAMAL AGARWAL	
13	NDPS S CASE	100118/2017	State Malvani Police Station Vs Imyanal Koliens @ Steaves	APP Tawade
<b><u>REPLY/SAY</u></b>				
14	SPL.CASE	100715/2020	Directorate of Revenue Intelligence Vs Ribera Anez Delicia	SPP
<b><u>APPEARANCE</u></b>				
15	NDPS S CASE	100094/2018	The State of Maharashtra Sir J.J.Marg Police Thane Vs Akhlak Ahmed Abdul Salam Ansari	Sampat Gadhawe Police Inspector
16	REMAND APPLN NDPS	100136/2019	The State of Sakinaka Police Station Vs Subhan Haidar Shaikh	
17	REMAND APPLN NDPS	100177/2019	The State of Shivaji Nagar Police Station Vs Abdul Rajjak Abdul Kalam Khan @ Babu and another	
18	NDPS S CASE	100031/2019	State Malvani Police Station Vs Momina Ibrahim Harnekar	APP Tawade
19	NDPS S CASE	100072/2019	ANC Ghatkopar Unit Vs Sultan Sohel Sayyad and Others	APP Tawade

**PRODUCTION OF ACCUSED**

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20	NDPS S CASE	100142/2019	Special Intelligence and Investigation Branch-Export Vs Nooruddeen S/o Azeemuddeen and Anr	
21	REMAND APPLN NDPS	100039/2020	The State- Dahisar Police Station Vs Arbaz Chand Shaikh	
22	REMAND APPLN NDPS	100370/2020	The State of Maharashtra Nagpada Police Station Vs Mohammad Shahid Mohamad Saeed Qureshi and anr	
23	REMAND APPLN NDPS	100446/2020	The State of Maharashtra DCB CID, Unit - IV Vs Ali Mohd Shafi Alam Shaikh	SPP
24	REMAND APPLN NDPS	10479/2020	The State of Maharashtra Vs Ismail Jakir Khan	PP
<b><u>SAYHEARING ON EXH.READY</u></b>				
25	SPL.CASE	187/2020	The State of Maharashtra Nagpada Police Station Vs Shahabuddin Liyakatali Kalam Shaikh @ Tyatu	
<b><u>N.B.W.READY</u></b>				
26	NDPS S CASE	100021/2014	The State AIU Vs Ms. Mate Ineida Nomeia De Assuncao Estevao	SPP Leena Shinde
27	NDPS S CASE	100034/2015	The State NCB Mumbai. Vs Richard Prince @ Cyril Osuagwu Chukwudi	
28	NDPS S CASE	100125/2015	The State of Dharavi Police Station Vs Salim @ Sallu Ahmed Hussain Shaikh	

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b>(Urgent Cases)</b>				
<b><u>ARGUMENT ON EXH.READY</u></b>				
1	NDPS S CASE	100226/2015	ATS, CHARKOP UNIT. Vs Sachin Dilip Bagul and Ors 4	SPP Chimalkar  Dilip Mishra A1 Aiyaz Khan A2
<b><u>ARGUMENTS</u></b>				
2	CRI APPEAL	100019/2016	Ganesh Ashok Londhe @ MA 9116 @ BA 6116 - Applicant Vs The State of Maharashtra - Respondent	Pankaj D. Purway
<b><u>EVIDENCE PART HEARD</u></b>				
3	NDPS S CASE	100107/2012	The State ANC Vs Bholanath Keshav Pardeshi and 2 other	
4	NDPS S CASE	100113/2013	ANC Bandra Unit Vs Canath Chisuko Tabansi	APP Tawade Adv Ayaz Khan
5	NDPS S CASE	100236/2015	ANC, Kandivali Unit. Vs Smt. Amuda Shekhar Tawar.	APP Tawade Rohit Padavi
<b><u>EVIDENCE</u></b>				
6	NDPS S CASE	100074/2012	State Park Site Police Station Vs Alia@Dhanu Sahu	APP Tawade V.P. Shinde A
<b><u>CHARGE</u></b>				
7	NDPS S CASE	100066/2016	THE STATE OF CB,CID Vs SMT. VASANTI MANOKARAN DEVENDRA	
<b><u>HEARING BEFORE CHARGE</u></b>				
8	NDPS S CASE	100073/2014	ANC Ghatkopar Unit Vs Jagdish Pralhad Varma	APP Tawade
9	SPL.CASE	100442/2020	The State of Maharashtra Nagpada Police Station Vs Mohd. Akram Mohd. Tahir Ansari	

**ORDER**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
10	CRI REV APP	100718/2018	Jerry K. Joseph - Applicant (Orig. Complainant) Vs State of Maharashtra - Mulund Police Station - Respondent	R. V. Sipahimalani
<b><u>REPLY/SAY</u></b>				
11	NDPS M A	100453/2020	Amina Sajid Khan Vs The State of Maharashtra Dharavi Police Station	Taraq Sayed
<b><u>APPEARANCE</u></b>				
12	NDPS S CASE	100068/2019	The State of Maharashtra ANC Vs Bharat Vijay Shaha and Others	
13	NDPS S CASE	100121/2019	The State of Maharashtra Nirmal Nagar Police Station Vs Azar Mehboob Shaikh	
14	NDPS S CASE	100135/2019	The State of Maharashtra A.N.C. Bandra Unit Vs Shehbaaz Bashir Shaikh	
15	NDPS S CASE	100152/2019	The State of Maharashtra ANC, Bandra Unit Vs Aarif Musa Ghanchi	
16	NDPS S CASE	100193/2019	The State of Maharashtra ANC, Azad Maidan Unit Vs Najarul Lukman Mulla and Anr	
<b><u>AWAITING R AND P</u></b>				
17	CRI APPEAL	100554/2017	Rajendra Dnyandeo Deshmukh- Aplnt. Vs Shankar Baban Bhujbal - Respdt.	Ganesh C. Jadhwar
18	CRI APPEAL	100556/2017	Rajendra Dnyandeo Deshmukh- Aplnt. Vs Machhindra Pandurang Karale and The State of Maharashtra - Respdts.	Ganesh C. Jadhav

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
19	CRI APPEAL	100555/2017	Rajendra Dnyandeo Deshmukh - Applicant Vs Vithal Kisan Jadhav and The State of Maharashtra - Respondent	Mahesh Parab
<b><u>PRODUCTION OF ACCUSED</u></b>				
20	NDPS S CASE	100093/2018	State D. B. Marg Police Station Vs Amit Subhash Gaikwad @ Gotya	APP Tawade
21	NDPS S CASE	100081/2019	Narcotics Control Bureau Vs Sandhya Pradipkumar Akhani and Anr	
22	NDPS S CASE	100204/2019	The State of Maharashtra D.B. Marg Police Station Vs Rani Anilbhai Solanki	
23	REMAND APPLN NDPS	100054/2020	The State- ANC Azad Maidan Unit Vs Abdar Ali Gafur Gazi @ Akhtar and another	
24	SPL.CASE	100425/2020	Union of India, Narcotics Control Bureau Vs Shiak Ashpak S/o Shaik Abdul	
25	REMAND APPLN NDPS	100452/2020	STATE GOVERNMENT GHATKOPAR POLICE STATION Vs ANUP ASHOK REDKAR @ MONU	PP
26	REMAND APPLN NDPS	100451/2020	STATE GOVERNMENT Vs Mohammad Faiyaz Mukhtar Khan and Anr.	PP
27	SPL.CASE	100542/2020	The State of Maharashtra Thr D N Nagar Police Station Vs Naim Nabibaksh Shaikh @ Gappu	Vikas Patil
28	REMAND APPLN NDPS	100475/2020	The State of Maharashtra Vs Dilshad Abdul Kalam Khan	PP

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29	REMAND APPLN NDPS	100491/2020	The State of Maharashtra Vs Khadikul Jama Khan @ Khali @ K. K. @ Khali Bhai	PP
<b><u>ARGUMENT ON EXH.READY</u></b>				
30	NDPS S CASE	100064/2017	ATS Charkop Unit Vs Bhanudas More @ Bhavesh Patel	SPP Chimalkar Adv Mishra
31	NDPS S CASE	100020/2019	ATS, Charkop Unit Vs Rajjak Hasanali Rupani @ Chacha	SPP Chimalkar
32	NDPS S CASE	100063/2019	Narcotics Control Bureau Vs Ahamed Kunhi B @ Khader and Others	
<b><u>N.B.W.READY</u></b>				
33	NDPS S CASE	100199/2018	ANC Worli Unit Vs Mohd. Ekalak Mohd. Bashir Shaikh @ Musa @ Salman	APP Tawade
<b><u>PROCLAMATION</u></b>				
34	NDPS S CASE	100119/2015	State Dharavi Police Station Vs Sachin Siddhram Sherkhane	APP Tawade

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
(Urgent Cases)				
<b><u>SUPREME COURT EXPEDIATED TIME BOUND</u></b>				
1	NDPS S CASE	100048/2011	The State DCB CID Vs Ravindranath Sahadevrao Sheltkar and 2 ors.	SPP R.N.Mishra  1 Pasbola, 2,3 ARKhan, 4 Mane, 5,6 Kochrekar
<b><u>CHARGE</u></b>				
2	NDPS S CASE	100042/2019	ANC Kandivali Unit Vs Salim Habib Khan @ Salim Tempo	APP Tawade
<b><u>ORDER EXH.</u></b>				
3	NDPS S CASE	100036/2014	ANC Ghatkopar Unit Vs Salim Jainuddin Khan	APP Tawade
<b><u>APPEARANCE</u></b>				
4	NDPS S CASE	100021/2018	State (Varsova Police Staion) Vs Mehboob @ Max Mohamad Khursid Alam and other 1	
<b><u>AWAITING NOTICE</u></b>				
5	NDPS M A	100951/2020	Shiv Kumar Muthuswamy Kounder Vs The State of Maharashtra Through ANC, Bandra Unit	S. R. Patil
6	NDPS M A	100952/2020	Krishnamurthy Muthuswamy Kaunder Vs The State of Maharashtra Through ANC, Bandra Unit	S. R. Patil
<b><u>PRODUCTION OF ACCUSED</u></b>				
7	REMAND APPLN NDPS	100480/2020	STATE GOVERNMENT Vs Vishal Vijay Yadav	PP
8	REMAND APPLN NDPS	100520/2020	The State of Maharashtra Through N C B Vs Adedoja Lawis Francis @ Seriki kumar Adekunle	PP



**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ SHRI. R. S. PAVASKAR  
COURT 42 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 31-10-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
9	SPL.CASE	100861/2020	The State of Maharashtra Charkop Police Station Vs Chiboy Francis	APP

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